205	Written Answers	CHAITI	RA 29, 1907	(SAKA)	Written Answers		206	
(1)	(2)	(3)	(4)	(8)	(6)	(7)	(8)	
Finland	198	2 386	21.40	1418	78.60	1804	100.00	
	198	3 1012	83.29	203	16.71	1215	100.00	
	198	4 883	83.72	172	16.30	1055	100.00	
Austria	198	2 690	43.95	880	56.05	1570	100.00	
	198	3 252	15.72	1351	84.28	1603	100.00	
	198	4 243	19.52	1002	80.48	1245	100.00	
Canada	198	2 4097	92.38	338	7.62	4435	100.00	
	198	3 5100	89.85	576	10.15	5676	100.00	
	198	4 7367	67.05	3621	32.95	10988	100.00	
Non-Quo	ta 198.	2 —	-	59795	100.00	59795	100.00	
Countries	198	3 —		48340	100.00	48340	100.00	
	198	4 —	-	54385	100.00	54385	100.00	
Grand To	tal 198	2 104086	55.66	82902	44.34	186988	100.00	
	. 198	3 127691	66.01	65749	33.99	193448	100.00	
	198	4 145529	63.12	85020	36.88	230549	100.00	

Source: Apparel Export Promotion Council.

Meetings of AEPC and Sub-Committee

3840. SHRI ANANDA PATHAK: Will the Minister of SUPPLY AND TEXTILES be pleased to lay a statement showing the following information separately for each meeting of the Executive Committee of the Apparel Export Promotion Council and Sub-Committees held during 1983, 1984 and 1985 upto 28th February, 1985 :-

(i) date and venue of the Meetings;

- (ii) amount of TA/DA paid to members; and
- (iii) expenses incurred for lunch etc. ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH):

A statement showing the required information is attached.

Statement Details of Expenditure on Meetings During 1983

No.	Meetings	Date	Venue	TA (Only Air fair reimbur- sement)	Lunch Total Expenses	
				Rs.	Rs.	Rs.
(1)	(2)	(3)	(4)	. (5)	(6)	(7)
1. Exe	cutive Committee	24-01-83	Bombay	19852.00	3072.00	22924.0
Me	eting	26-03-83	Calcutta	29772.00	5002.60	34774.60
		13-05-83	Bombay	21678.00	2338.00	24016.00
*)		14-07-83	Delhi	13438.00	2777.75	16215.7
		20-08-83	Ashok,	20878.00	3121,00	23999.0
	,		Delhi			

APRIL	19,	1935	Written	Answer
	9	22		7 7100 1101

Written Answers

(1)	(2)	(3)	(4)	(5)	(6)	(7)
		29-10-83	Delhi	22544.00	34.50	22578.50
		16-11-83	Delhi	10696.00	724.70	11420.70
		14-12-83	Delhi	10638.00	1901.25	12539.25
		30-12-83	Bombay	31996.00	2470.00	34466.00
2.	Finance & Budget	07-02-83	Delhi	5428.00		5428.00
	Sub Committee	13-06-83	Delhi	1666.00		1666.00
		10-10-83	Delhi	3332.00	30.00	3362.00
3.	Probe Committee	31-03-83	Delhi	5646.00	660.50	6306.50
		27-05-83	Bangalore	8258.00	1913.95	10171.95
		24-06-83	Delhi	3470.00	846.45	4316.45
	ž.	03-09-83	Madras	4356.00	_	4356.00
		22-12-83	Madras	8670.00	1328.60	9998.60
4.	Advisory Committee	07-02-83	Delhi	3842.00	_	3842.00
	(Export Promotion)	16-04-83	Delhi	1666.00	108.50	1774.50
	Exhibition and	13-06-83	Delhi	8046.00	219.25	8265.25
	Delegation Abroad	25-08-83	Delhi	1666.00	_	1666.00
		02-09-83	Bangalore	5344.00	1057.10	6401.10
		24-12-83	Madras	6304.00	4442.00	10746.80
5.	Legal Sub Committee	27-05-83	Bangalore	4888.00		4888.00
		04-06-83	Delhi	1666.00		1666.00
		14-07-83	Delhi	9604.00	_	9604.00
		23-07-83	Bombay	6570.00	1160.20	7730.20
6.	Incentive and Draw-	07-04-83	Bombay	4998.00	-	4998.00
	back Sub Committee	22-07-83	Bombay	9466.00	-	9466.00
7.	Quota Advisory	16-04-83	Delhi	7362.00		7362.00
	Committee	13-07-83	Bombay	4998.00	617.50	5615.50
		29-07-83	Madras	11036,00		11036.00
		20-09-83	Madras	10242.00	1249.00	11491.00
		19-11-83	Bombay	13046.00		13046.00
		07-03-83	Bangalore	434 00	1027.25	1461.7
8.	Appeal Sub Committe	e 22-02-83	Bombay	3754.00		3754.00
	for 1980 Cases	04-04-83	Bombay	1498.00	Mono	1498.0
9.	Staff Committee	06-07-83	Delhi	6398.00	166.15	6564.1
**************************************		15-09-83	Delhi	2366.00	12.25	2378.2
	·	17-11-83	Delhi	2256.00	_	2256.00
	,		Total	349768.00	36281.80	386049.86

Written Answers

Details of Expenditure on Meeting's During 1984

No.	Meetings	Date	Venue	TA (Only Air fare reimbur-sement)	Lunch Expenses	Total
				(Rs.)	(Rs.)	(Rs.)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Executive Committee	06-01-84	Delhi	15654.00	· 4386.40	20040.00
	Meeting	23-03-84	Bombay	27973.00	3641.50	31614.50
		04-04-84	Delhi	18487.00	2597.00	21084.00
		16-06-84	Delhi	23412.00	70.00	23182.00
		27-07-84	Delhi	18681.60	2385.01	21066.61
		09-08-84	Bombay	8142.00	3420.20	11562.00
		20-09-84	Delhi	4032.00	-	4032.00
		05-10-84	Bombay	16472.00	3014.00	19486.00
		13-10-84	Bangalore	3618.00	and the same of th	3618.00
		22-11-84	Delhi	18968.00	2509.65	21477-65
2.	Quota Advisory	30-01-84	Delhi	13288.00	384.00	13672.00
	Committee	22-03-84	Bombay	4904.00	462,00	5366.00
		04-05-84	Delhi	4032.00	45.50	4077.00
		09-08-84	Bombay	6720.00	3206.00	9926.00
		20-11-84	Bombay	6664.00	3161.00	9825.00
3.	Export Promotion	21-01-84	Jaipur	6310.00	2218.85	8528.85
	Committee	29.05.84	Bombay	1666.00	2325.00	3991.00
		15-10-84	B angalore	6422.00	2642.10	9064.10
		10-12-84	Madras	10698.00	1835.85	12533.85
4.	Probe Committee	17-04-84	Madras	3938.00	123.70	4601.70
٦,		28-12-84	Delhi	4932.00		4032.00
		15-06-84	Delhi		132.00	132.00
	Finance and Budget	05-03-85	Delhi	5924.00	28.00	2952.00
5.	Sub Committee	16-07-84	Delhi	2366.00	20.00	2366.00
					1000.00	
6.	Appeal Sub Committee		Bangalore	456.00	1009.00	1465.00
	for 1980 Cases	06-03-84	Delhi	6398.00		6398.00
7.	Legal & Membership	23-02-84	Delhi	6890.00	297.71	7187.71
	Committee	18-04-84	Delhi	. 1666.00		1666.00
8.	Staff Committee	26-04-84	Delhi	1666,00	490.24	2156.24
		06-10-84	Bomhay		523.00	523.00
9.	Incentive and Draw- back Committee	16-08-84	Delhi	3332.00		3332.00
10.	Quota Audit Sub Committee	17-01-84	Bombay	3332.00		3332.00
	,		Total	255843.60	40907.51	296751.11

Details of Expenditure Incurred on Meetings During 1985 (Upto 28th February, 1985)

No	. Name of the Meetings	Date	Venue	TA	Lunch expenses	Total
				Rs.	Rs.	Rs.
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Executive Committee	08-01-85	Bombay	22463.00	3314.00	25777.00
	Meeting	26-02-85	New Delhi	25366.00	2287.50	27653.50
2.	Probe Committee	04-02-85	Delhi	4032.00		4032.00
	*	14-02-85	Delhi	2366.00	_	2366.00
3.	Quota Advisory Committee	05-01-85	Delhi	2348.00	_	2348.00
4.	Export Promotion Committee	08-02-85	Calcutta	1892.00	_	1892.00
			Total	58467.00	5601 .50	64068.00
			-			

Source: Apparel Export Promotion Council.

Inter-State Racket of Hashish Smugglers

3841. SHRI LAKSHMAN MALLICK: Will the Minister of FINANCE be pleased to state:

- (a) whether any Inter-State racket of High Quality Hashish smugglers have come to the notice of Government particularly in the Jammu and Kashmir region; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY):

(a) and (b) During the period from 19-2-1985 to 18-3-1985, a total quantity of 64.400 kgs. of hashish and 700 grams of opium was seized and thirteen persons including three women were arrested by the Police of the Jammu and Kashmir State.

Smuggling Activites in Tripura

3842. SHRI G.G. SWELL: Will the Minister of FINANCE be pleased to state:

(a) whether a tiny market village, Bat Tola in Tripura has become a big smuggling radial point for a big range of electronics and hard drugs and medicines;

- (b) whether there are a number of other such centres in the North-East and that insurgent groups in that area are increasingly finding sustenance for their activities in drug running into India; and
- (c) the steps, if any Government have taken or are taking to combat the menace?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY):

- (a) and (b) According to reports received by the Government, foreign consumer goods, such as, electronic items, cosmetics, etc. are sold in some of the markets in the North-Eastern region including Bat Tola. However, there are no reports about open sale of hard drugs and smuggled medicines.
- (c) The drive against smugglers has been intensified. Mass raids of shops dealing in smuggled goods are conducted with the help of the police and para-military forces. The preventive and intelligence machinery of the Customs Department in the region remain vigilant with a view to curb all smuggling activities. In addition, the trends and pettern of smuggling are kept under constant review and appropriate anti-smuggling measures are taken in close